

The Odisha Gazette

EXTRAORDINARY
PUBLISHED BY AUTHORITY



No. 2157, CUTTACK, WEDNESDAY, MAY 27, 2026, JAISTHA, 6, 1948

DISCLAIMER

NO LEGAL RESPONSIBILITY IS ACCEPTED FOR THE PUBLICATION OF PUBLIC NOTICE IN THIS GAZETTE OF ODISHA. THE PERSON(S) NOTIFYING THE PUBLIC NOTICE WILL REMAIN SOLELY, RESPONSIBLE FOR THE LEGAL CONSEQUENCES AND ALSO FOR ANY OTHER MISREPRESENTATION ETC.

BY ORDER
Director, Printing, Stationery & Publication, Odisha

Notice

By virtue of an affidavit sworn before the **Notary Public, DHENKANAL** on Dated **22nd December 2025**, I, **Mr. SURYANSH JENA**, Address **BISHNUDIHI, PO-KHANAT, PS-BANPUR, DIST-KHORDA, 752030, Odisha** have changed my name from **SASMITA JENA** to **SURYANSH JENA**, and changed my gender from **"FEMALE"** to **"MALE"**. Henceforth, I will be known as **SURYANSH JENA**, and changed my gender to **"MALE"** for all purposes.

SURYANSH JENA

Processed and Published by the Directorate of Printing, Stationery and Publication, Odisha, Cuttack-10

Name: Director
Designation: PRTG, STY and PUBN
Date: 5/29/2026 4:36:30 PM